

**BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI**

Original Application No. 47 of 2024

In the matter of

Gen Secretary .....Applicant  
 Industrial Focal Point Welfare Association  
 V/s  
 State of Punjab .....Respondent

Status Report/ Reply of Punjab Pollution Control Board through Er. Kamal Singla, Environmental Engineer, Punjab Pollution Control Board, Regional Office, Sri Fatehgarh Sahib, in compliance of order dated 10.07.2024.

**Respectfully Showeth:**

1. That the above-mentioned case relating to the grievance of the applicant with regard to the overflowing of sewage from the sewerage line, which was laid in Industrial Focal Point, Khanna, District Ludhiana, State of Punjab in the year 2016 is pending before the Hon'ble Tribunal.
2. That the Hon'ble Tribunal vide orders dated 07.03.2024 has constituted a Joint Committee comprising of Punjab Pollution Control Board and District Magistrate, Ludhiana with direction to submit report. The Joint Committee report was filed before the Hon'ble Tribunal on 27.06.2024. After consideration of the matter, the Hon'ble Tribunal was pleased to pass an order dated 10.07.2024, whereby, the State of Punjab; Punjab Pollution Control Board; Municipal Council, Khanna; Punjab Small Industries and Export Corporation and 49 industrial units situated in Focal Point, Khanna were impleaded as respondents.
3. That in compliance to the orders dated 10.07.2024, it is submitted that the site in question was earlier visited by the officer of the Punjab Pollution Control Board as a Joint Committee member on 15.04.2024 and 19.06.2024 and during visit it was observed that an intermediate pumping station (IPS) has been provided near the water supply line. This station serves as a channel through which all domestic effluent from the focal point area is directed to the main pumping

station, situated approximately 300 meters away from the Sewage Treatment Plant (STP) of capacity 29 MLD in Village Bahu Majra, Khanna. It was also observed that no trade effluent is being discharged from the Focal Point. The Industrial Association has informed that the malfunctioning of intermediate pumping station has resulted in overflow of effluent, which has caused stagnation. The Municipal Council, Khanna informed that the sewer line has been cleaned and for permanent solution, E-Tender has been awarded to M/s K.H Co Op L&C Society Ltd., Bhagwan Pura, Tehsil Mallout, Dist. Sh Muktsar Sahib, Punjab and the work will be completed within six months. The scope of work includes desilting and cleaning of existing sewer lines and a 250 mm i/d DIK9 rising main in various streets using a mechanized system with Super Sucker/Drilling machines. This also includes the disposal of silt up to 5 km, dismantling of roads, providing, laying, jointing, cutting and testing of 200 mm o/d UPVC pipes and all other contingent works at Focal Point. It was the observation of the Joint Committee that the comprehensive cleaning will provide a permanent solution to the sewerage line blockages at Focal Point. All the details of the case were mentioned in the Joint Committee report, a copy of which is enclosed herewith as **Annexure-A**. The facts relating to the Joint Committee report are not being reiterated for the sake of repetition.

4. That in order to make compliance of order dated 10.07.2024 of the Hon'ble Tribunal, the site in question at Industrial Focal Point, Khanna was visited by the officer of the Board on 20.07.2024, 03.08.2024, 05.08.2024 and 07.08.2024. During the said visits, all the 49 industrial units located in the Industrial Focal Point, Khanna were visited and inspected by the officer of the Board. Out of the 49 industrial units, 9 industrial units are such, which generates effluent during their operation as 6 industries are engaged in the business of electroplating and pickling, 2 solvex plants and 1 unit is manufacturing vegetable oil. The 6 units engaged in the business of electroplating and pickling get their effluent lifted by a common effluent treatment facility based at Ludhiana namely M/s JBR Technology Private Limited. 1 industrial unit namely M/s Markfed and other 2

units out of the said 9 industrial units are having their own treatment plants to treat the wastewater of their industrial process. The treated wastewater of 2 industrial units is used in the plants by way of recirculation and the treated wastewater of 1 industrial unit is used for plantation. Out of the remaining 40 industries, 2 industries have been permanently closed, 1 industry has been closed on temporary basis and in the remaining the 37 industries, there is no generation of wastewater except the domestic waste, which is discharged into the sewer line laid in the Focal Point area.

5. That out of the total 49 industrial units situated in the Focal Point, Khanna, 46 industrial units have obtained the consent to operate of the Board under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and the Air (Prevention & Control of Pollution) Act, 1981 as per their requirement. Out of the remaining 3 industrial units, 2 units have been permanently closed and 1 unit has been closed on temporary basis. No industrial unit is discharging its industrial wastewater into the sewer line except domestic waste. All the industrial units are complying with the environmental norms. A list of the 49 industrial units with name, address, scale of industrial unit, category, type of industrial activity, validity of consent to operate under the Water (Prevention & Control of Pollution) Act, 1974 and the Air (Prevention & Control of Pollution) Act, 1981 is enclosed herewith as **Annexure-B**.
6. That it is pertinent to mention here that in the month of April 2024, the Board has given hearing to the Punjab Small Industries and Export Corporation (PSIEC) as well as Executive Officer, Municipal Council, Khanna on 15.04.2024 on the issue involved in the case. During the course of hearing, the officers of PSIEC and Municipal Council, Khanna were directed to remove the stagnation in the area around the intermediate pumping station (IPS) and ensure that desilting of the sewer line is carried out within the given timelines. The proceedings of hearing were conveyed to the Executive Engineer, PSIEC and Executive Officer, Municipal Council, Khanna by the Board vide letter no. 921-22 dated 11.06.2024 and a copy of the same is enclosed herewith as **Annexure-C**.

7. That the area in question was visited by the officer of the Board as explained in para no. 4 herein above and during the visit, it was observed that the stagnation caused by overflowing of the sewer system has been removed and desilting work was in progress in the Focal Point area of Khanna city. As per the statements given by the officers of Municipal Council, Khanna and Punjab Water Supply & Sewerage Board, which are engaged in the process of desilting of the sewer line and cleaning of intermediate pumping station (IPS), the work of desilting of sewer line and cleaning of pumping station will be completed within next four months i.e. by 31.12.2024.
8. That it is further pertinent to mention here that the Punjab Pollution Control Board is monitoring the STP Khanna of 29 MLD capacity on regular basis and the samples of effluent collected for the month of July 2024 on 01.07.2024 were sent for analysis to the laboratory of the Board at Patiala. As per the water analysis report issued on 15.07.2024 by the Water Laboratory of the Punjab Pollution Control Board, Patiala, the analysis results were found within the prescribed standards. A copy of the water analysis report issued vide letter endst. no. 17630-32 dated 15.07.2024 by the laboratory of the Punjab Pollution Control Board is enclosed herewith as **Annexure-D**.
9. That the status report/ reply on behalf of the Punjab Pollution Control Board is hereby submitted in compliance to the orders dated 10.07.2024 for the consideration of the Hon'ble Tribunal.

Submitted by:



(Er. Kamal Singla)

Environmental Engineer,  
Punjab Pollution Control Board,  
Regional Office, Fatehgarh Sahib

Date: 09.8.2024  
Time/Place: Fatehgarh Sahib

**REPORT OF JOINT COMMITTEE**

(Constituted by the Hon'ble National Green Tribunal vide order 07.03.2024 passed in Original Application No.47 of 2024)

**Background of the case.**

By exercising suo moto jurisdiction, the Hon'ble National Green Tribunal has taken cognizance of letter petition dated 12.08.2023 sent by General Secretary Industrial Focal Point Welfare Association alleging that sewerage line was laid in Industrial Focal Point, Khanna, District Ludhiana, State of Punjab in the year 2016. Industrial effluent is sent to man made big well erected in near water supply line and from this well effluent is pumped out to submersible motors to main sewerage line of the city. However, the aforesaid effluent is overflowing causing damage to standing trees in the area concerned and to support it, certain photographs have been filed to show that overflowed water is covering number of trees standing in the area concerned. The case was registered as Original Application no. 47 of 2024 titled as Gen Secretary Industrial Focal Point Welfare Association v/s State of Punjab.

**Constitution of Joint Committee – order dated 07.03.2024**

The Hon'ble National Green Tribunal was pleased to constitute a Joint Committee comprising Punjab Pollution Control Board and District Magistrate, Ludhiana by passing an order dated 07.03.2024. District Magistrate, Ludhiana was appointed as Nodal Agency for coordination and compliance. The Committee has been directed to visit the site, collect relevant information and to submit factual report to the Hon'ble Tribunal within two months. The relevant extract of para no. 2, 3, 4 and 5 of the order is reproduced below:

"2. In view of above, we find that a substantial question relating to environment due to implementation of Scheduled Enactments under NGT 2 Act, 2010 has arisen but before taking any further action in the matter, we find it appropriate to obtain a factual report for which we constitute a Joint Committee comprising Punjab Pollution Control Board and District Magistrate, Ludhiana.

3. District Magistrate, Ludhiana shall be the nodal agency for coordination and compliance.

4. The said Committee shall visit the site, collect relevant information and submit factual report within two months.

5. Report shall be submitted by the said Committee by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF."

#### Visit of site by the Officer of the Board.

In compliance to the orders passed by the Hon'ble NGT, the site was visited by the officer of the Punjab Pollution Control Board on 15/04/2024 and 19/06/2024 and during visit it was observed that an Intermediate pumping station (IPS) has been provided near the water supply line. This station serves as a channel through which all domestic effluent from the focal point area is directed to the main pumping station, situated approximately 500 meters away from the Sewage Treatment Plant (STP) of capacity 29 MLD in Village Bahu Majra, Khanna. It was also observed that no trade effluent is being discharged from the Focal Point.

Further, the matter was enquired from the Industrial Association and they informed that the intermediate pumping station (IPS) was malfunctioning, resulting in the overflow of effluent and subsequent stagnation in the surrounding area. They further informed that the sewerage line of the Focal Point, Khanna has been cleaned temporarily by the Municipal Council, Khanna. For a permanent solution, the E-Tender for the comprehensive cleaning of the entire sewerage pipeline at Focal Point, Khanna, has been awarded to K.H Co Op L&C Society Ltd., Bhagwan Pura, Tehsil Mallout, Dist. Sh Muktsar Sahib, Punjab for six months. The scope of work includes desilting and cleaning of existing sewer lines and a 250 mm I/d DIK9 rising main in various streets using a mechanized system with Super Sucker/Drilling machines. This also includes the disposal of silt up to 5 km, dismantling of roads, providing, laying, jointing, cutting and testing of 200 mm o/d UPVC pipes and all other contingent works at Focal Point. This comprehensive cleaning is expected to provide a permanent solution to the sewerage line blockages at Focal Point.

#### Sample collected by the officer during visit on 15.04.2024

The samples of effluent were also collected by the officer of the Board from the stagnated water near the water supply line on 15/04/2024 and the analysis results of the samples are tabulated as below:

Sr. No.	Parameters	From Stagnation near the Water Supply Line	Prescribed Standards
1	pH	5.6	6.5-9.5
2	Total Suspended Solids mg/l	285	100
3	Chemical Oxygen Demand mg/l	1910	250
4	Bio-chemical Oxygen Demand mg/l	570	100
5	Feacal Coliform MPN/100 ml	1,70,000	1000
6	Oil & Grease mg/l	14.9	10

### Meeting and visit of the Joint Committee

The meeting of the Additional Deputy Commissioner, Khanna (on behalf of the District Magistrate, Ludhiana) and Assistant Environmental Engineer, Punjab Pollution Control Board, Regional Office, Fatehgarh Sahib (on behalf of Environmental Engineer, Fatehgarh Sahib) was held on 03.05.2024 at ADC Office Khanna and the site of Focal Point was visited by the officers and observed that the solid waste from the Industries is one of the reasons of chocking the sewerage line. The industries were directed to dispose the solid waste in the dump site of Municipal Council, Khanna. The Additional Deputy Commissioner, Khanna instructed the Board officer to visit the industrial units situated in Focal Point, Khanna so that action is taken against the defaulter Industries.

### Visit of industrial units by the officer of the Board and issuance of notice

The industries situated in Focal Point, Khanna (total 49 industries) were visited by the officer of the Board on 04.05.2024, 05.05.2024 and 06.05.2024. Out of the 49 industries, 47 Industries were found to be in compliance of the environmental norms and only two Industries were found to be operating without the valid consent of the Board under the Water (Prevention and Control of Pollution) Act, 1974. Recommendation for issuing notice of violation of the provisions of the Water (Prevention and Control of Pollution) Act, 1974 with an opportunity of hearing has been made in two cases of violation. A copy of show cause notices is enclosed as **Annexure- A**. A list of 49 industrial units is enclosed as **Annexure-B**.

### Meeting of Deputy Commissioner, Ludhiana and Environmental Engineer

The Deputy Commissioner, Ludhiana held meeting with the Environmental Engineer, Punjab Pollution Control Board, Regional Office, Fatehgarh Sahib on 07.05.2024 at Ludhiana and the matter was deliberated.

### Issuances of notices to the concerned departments

In view of the facts of the case, the Punjab Pollution Control Board vide letter no. 478-79 dated 08.05.2024 has issued show cause notice for violation of the provisions of the Water (Prevention and Control of Pollution) Act, 1974 to the Executive Engineer, Punjab Small Industries Export Corporation, Chandigarh and Executive Officer, Municipal Council, Khanna as the industrial Focal Point is being maintained by the said departments. In the show cause notice an opportunity of hearing has been extended to the above-named officers before the Chairman of the Punjab Pollution Control Board on 15.05.2024 to explain as to why action may not be taken against them for violation of the provisions of Water (Prevention and Control of Pollution) Act, 1974, wherein, it was decided as under:

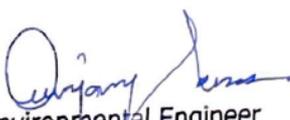
1. The MC, Khanna shall remove the stagnation in the area around the Intermediate pumping station (IPS) and shall shift the effluent collected to STP of capacity 29 MLD for treatment, within 10 days.
2. The MC, Khanna shall ensure that the de-silting of the sewer line be carried out well within time limits given in the tender documents (DNIT).

### Conclusion

Temporarily, the Municipal Council, Khanna has cleaned the sewerage line of Focal Point, Khanna. For a permanent solution, the E-Tender for the comprehensive cleaning of the entire sewerage pipeline at Focal Point, Khanna, has been awarded to K.H Co Op L&C Society Ltd., Bhagwan Pura, Tehsil Mallout, Dist. Sh Muktsar Sahib, Punjab for six months. The scope of work includes desilting and cleaning of existing sewer lines and a 250 mm i/d DIK9 rising main in various streets using a mechanized system with Super Sucker/Drilling machines. This also includes the disposal of silt up to 5 km, dismantling of roads, providing, laying, jointing, cutting and testing of 200 mm o/d UPVC pipes and all other contingent works at Focal Point. This comprehensive cleaning is expected to provide a permanent solution to the sewerage line blockages at Focal Point. During the visit, there was no stagnation observed as the same has been got removed from the site under compliant.

### Submission of report.

The factual and status report is hereby submitted by the Joint Committee in compliance to the order dated 07.03.2024 for kind consideration of the Hon'ble Tribunal.

  
Environmental Engineer  
Punjab Pollution Control Board,  
Regional Office, Fatehgarh Sahib

  
Addl. Deputy Commissioner  
Khanna

No. 956

Regd.

Dated: 13/6/24

To

M/s Dev Steel Industries,  
B-2, Focal Point, Khanna,  
District Ludhiana.

**Subject: Show cause notice for violations of the provisions of the Water (Prevention & Control of Pollution) Act, 1974.**

Whereas it is mandatory on the part of the industry to obtain consent to operate of the Board u/s 25 of the Water (Prevention & Control of Pollution) Act, 1974 to operate an outlet for discharge of effluents arising from its premises.

And whereas, it is mandatory on the part of the industry to provide adequate and appropriate effluent treatment facilities, so as to contain the various pollutants in the effluents discharged by the industry within the standards laid down by the Board.

And whereas, the industry was granted consent to operate under the Water (Prevention & Control of Pollution) Act, 1974 vide no. CTOW/Fresh/LDH2/2016/4748212 dated 22/11/2016 valid upto 30/06/2021 for the manufacturing of Hinges @ 2000 Numbers/Day with certain conditions mentioned therein.

And whereas, the industry was surprisingly visited by AEE of Regional Office, Fatehgarh Sahib on 06/05/2024 and it was observed as under:

- 1 The industry was in operation & engaged in manufacturing of hinges.
- 2 The representative of the industry has informed that it has made an agreement with M/s JBR Technology Pvt. Ltd., Ludhiana for the disposal of effluent generated from the process. However, the representative has failed to furnish the same at the time of visit.
- 3 The industry has provided storage tank of capacity 4000 ltr for storage of trade effluent generated from process.
- 4 The industry has provided water meter on the fresh water supply to be used for process.
- 5 The industry has not maintained proper record regarding fresh water consumption and effluent lifted to M/s JBR Technology, due to which, water auditing could not be done.
- 6 During visit, trade effluent was found stagnated in the industrial premises.
- 7 The domestic effluent of the industry is being discharged into sewer

And whereas, the industry has failed to comply with the conditions of consents to operate granted to it under the Water (Prevention & Control of Pollution) Act, 1974 and is operating its unit without having valid consent to operate of the Board as required under the provisions of Water (Prevention & Control of Pollution) Act, 1974. Thus, violating the provisions of said Act and causing pollution in the area intentionally & deliberately.

And whereas, the matter has been considered by the Competent Authority and decided to initiate action against the industry under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 after affording an opportunity of personal hearing.

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As such, you are, hereby given an opportunity to explain your position in person before the **Senior Environmental Engineer, Zonal Office-II, Patiala of the Board in his office at Vatavaran Bhawan, Nabha Road, Patiala on 20/06/2024 at 11.00 AM** in this regard, failing which, it will be presumed that the industry has nothing to say and the Board shall go ahead to take proposed action in the matter under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 without giving further notice/ opportunity.

Endst. No. 957

  
Environmental Engineer(ZP-2)  
For Senior Environmental Engineer  
Dated 13/6/24

A copy of the above is forwarded to the Environmental Engineer, Punjab Pollution Control Board, Regional Office, Fatehgarh Sahib for information. He is requested to inform the industry regarding date & time of hearing and submit report before the date of hearing.

  
Environmental Engineer(ZP-2)  
For Senior Environmental Engineer



**43**  
ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ  
PUNJAB POLLUTION CONTROL BOARD  
E-mail : [ppcbzop2@ymail.com](mailto:ppcbzop2@ymail.com), Web: [www.ppcb.gov.in](http://www.ppcb.gov.in)

No. 958

Regd.

Dated: 13/6/24

To

M/s Davinder Industries,  
D-7, Focal Point, Khanna,  
District Ludhiana.

**Subject: Show cause notice for revocation of consent to operate granted under the Water (Prevention & Control of Pollution) Act, 1974.**

Whereas, it is mandatory on the part of the industry to obtain consent to operate of the Board u/s 25 of the Water (Prevention & Control of Pollution) Act, 1974 to operate an outlet/ industrial plant for discharge of effluents arising from its premises.

And whereas, it is mandatory on the part of the industry to provide adequate and appropriate effluent treatment facilities, so as to contain the various pollutants in the effluents discharged by the industry within the standards laid down by the Board.

And whereas, the industry was granted consent to operate under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 vide no. R16LDH2CTOW4382537 dated 24/08/2016 valid upto 30/06/2020 for the manufacturing of various Kinds of Sewing Machine Parts @1MTD with certain conditions mentioned therein.

And whereas, the industry has obtained the Auto Renewal consent to operate under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 vide no. CTO/Renewal/LDHKH/2024/25629387 dated 09/05/2024 valid upto 09/05/2029

And whereas, earlier the industry was issued notice to issue directions u/s 33-A of the Water (Prevention & Control of Pollution) Act, 1974 alongwith an opportunity of personal hearing before Chief Environmental Engineer (B) on 19/01/2023, wherein, it was decided as under:

1. The industry shall maintain the record regarding fresh water consumption in process area as well as untreated effluent lifted by the CETP operator on regular basis.
2. The industry will send its entire untreated effluent to CETP operator and will not dispose of the same in illegal manner under any circumstances.
3. The industry shall apply for renewal of consent to of grate under the Water (Prevention & Control of Pollution) Act, 1974 alongwith requisite documents and fee, within 7 days.
4. The Environmental Engineer, Regional Office, Fatehgarh Sahib shall visit the industry after one week to verify the submission made by the industry during hearing and process the consent case on merits.

And whereas, the industry was surprisingly visited by the officer of the Regional Office, Fatehgarh Sahib on 06/05/2024 and it was observed as under:

1. The industry was in operation & engaged in manufacturing of sewing machine parts.
2. The industry has installed 1 plate cutting machine & power presses, in which 2 are of capacity 3 Ton each & 1 is of capacity 5 Ton and 3 cutters.
3. The industry has installed grinder wheels for polishing of sewing machine parts before plating.
4. The representative of the industry has informed that it has made an agreement with M/s JBR Technology Pvt. Ltd., Ludhiana for the disposal of effluent generated from the process. However, the representative has failed to furnish the same at the time of visit.

5. The industry has provided 3 PVC tanks of capacity @ 2500 Ltrs each for the storage of trade effluent generated from the process.
6. The industry has provided water meter on the fresh water supply to be used for plating process.
7. The industry has not maintained proper record regarding fresh water consumption and effluent lifted to M/s JBR Technology, due to which, water auditing could not be done.
8. During visit, the acid was found spilled on the floor.
8. The domestic effluent of the industry is being discharged into sewer.

And whereas, the industry has failed to comply with the provisions of the Water (Prevention & Control of Pollution) Act, 1974 as well as not complying with the decisions of personal hearing. Thus, violating the provisions of the said Act intentionally & deliberately.

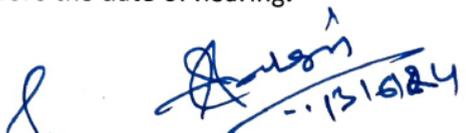
And whereas, the matter has been considered by the Competent Authority and it has now been proposed to revoke the consent to operate of the Board granted under the Water (Prevention & Control of Pollution) Act, 1974 to the industry, due to aforesaid violations after affording an opportunity of personal hearing.

As such, you are, hereby given an opportunity to explain your position in person before the Senior Environmental Engineer, Zonal Office-II, Patiala of the Board in his office at Vatavaran Bhawan, Nabha Road, Patiala on 20/06/2024 at 11.00 AM in this regard, failing which, it will be presumed that the industry has nothing to say and the Board shall go ahead to take proposed action in the matter under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 without giving further notice/ opportunity.

Endst. No. 959

  
Environmental Engineer(ZP-2)  
For Senior Environmental Engineer  
Dated 13/6/24

A copy of the above is forwarded to the Environmental Engineer, Punjab Pollution Control Board, Regional Office, Fatehgarh Sahib for information. He is requested to inform the industry regarding date & time of hearing and submit report before the date of hearing.

  
Environmental Engineer(ZP-2)  
For Senior Environmental Engineer

## Annexure-B

<b>Sr. No.</b>	<b>Name of the industry</b>	<b>Address of the industry</b>
1	Aarti Agro Industries	C-21, Focal Point, Khanna
2	AFI Agro Pvt Ltd.	A-1 Focal Point, Khanna
3	Aman Feed Industries	E-2 & C-30, Focal Point, Khanna
4	Amrit Agro Industries	D-114, Focal Point, Khanna
5	Anmol Industries	C-1 Focal Point, Khanna, Ludhiana
6	A-ONE Enterprises	D 40-41, Focal Point, Khanna
7	Avinash Industries	C-47, Focal Point, Khanna, Ludhiana
8	Bharat Agro Industries	D-116, Focal Point, Khanna
9	C.C.F. Industries	D-68, Focal Point, Khanna, Ludhiana
10	Cheema Agro Industries	B-121, Focal Point, Khanna, Distt. Ludhiana
11	Cheema Agrovvet industries	D-95, focal point, Khanna, Ludhiana
12	Dashmesh Batteries & Metal Industries	D-96, Focal Point, Khanna, Ludhiana
13	Davinder industries	D-7, focal point, Khanna, Ludhiana
14	Dev Steel Industries	B-2, Focal Point, Khanna, Ludhiana
15	Gagan Industries	Focal Point, Khanna, Ludhiana.
16	Galaxy Crumb India	D-61, Focal Point, Khanna
17	Gaurav Steels	D-2, Focal Point, Khanna, Ludhiana
18	Godrej Agrovvet Ltd	C-41-46, Focal Point Khanna
19	Gopika Industries	C-58, Focal Point, Khanna, Ludhiana
20	Gupta Steel Udyog Previously Charoen Pokhphand Food Pvt Ltd	Focal Point, Khanna, Ludhiana
21	Hans Industries	C-57, Focal Point, Khanna, Ludhiana
22	Hari Om Agro Industries	Focal Point, Khanna, Ludhiana
23	Jain Hans Paper & Mill Board Industries	C-52 & 53, Focal Point, Khanna, Ludhiana
24	Jasbir Industries	D-4, Focal Point, Khanna, Ludhiana

25	Jeet Rai & Sons	D-17, Focal Point, Khanna, Ludhiana
26	Jeet Rai & Sons	D-12,13,125,126, Focal Point, Khanna
27	Kay Bee Industries (India)	D-44, Focal Point, Khanna
28	Kiran feed corporation	D-112, Focal Point, near godrej agrovvet ltd., Khanna, Ludhiana
29	M.K. & Sons	D-29, Focal Point, Khanna, Ludhiana
30	M/s Goyal Steels	D-90-91, Focal Point, Khanna, Ludhiana
31	Mangla industry	C-22, focal point, Khanna, Ludhiana
32	Markfed Vanaspati & Allied Industries	Focal Point, Khanna, Ludhiana
33	Modern soap & oil mills	C-9, focal point, Khanna, Ludhiana
34	Orien Engineering Works	B-13, Focal Point, Khanna, Ludhiana
35	R.P Machines	D-3, Focal Point, Khanna, Ludhiana.
36	Raj Mohan Industries Unit 2	(lessee Of Naresh Traders), Near Focal Point, Khanna, Ludhiana
37	S.G. mechanical works	D-123, focal point, Khanna, Ludhiana
38	Saffron Rubber	D-64, Focal Point, Khanna
39	Sanjay Solvex Pvt Ltd.	B-3, B-4, B-5, B-6 & B-7, Focal Point, Khanna, Ludhiana
40	Sanjiv industries	D-27/28, focal point, Khanna,Ludhiana
41	Sanjiv Oil & Fats (Formerly Sanjiv Agro Pvt Ltd)	C-15 & C-61, Focal Point, Khanna
42	Saraswati Industries	D-11, Focal Point, Khanna
43	Satish Agrovvet Pvt. Ltd.	B-8, FP, Khanna, Ludhiana
44	Satluj Industries	C-3-4, Focal Point, Khanna, Ludhiana
45	Shree Ram Industries	B-16, Focal Point, Khanna, Distt Ludhiana
46	Shree Triveni Industries	B-10, Focal Point, Khanna, Ludhiana
47	Sohna Agro Industries	C-48, Focal Point, Khanna, Ludhiana
48	Usha Udyog	B-1, Focal Point, Khanna, Distt. Ludhiana
49	Vikas Industries Corporation	B-9, Focal Point, Khanna

## Annexure-B

Sr. No.	Name of the Industry	Address of the industry	Scale	Category	Industry type	Date of visit	Valdity of Water Consent	Valdity of Air Consent	Remarks
1	Vikas Industries Corporation	B-9, Focal Point, Khanna	S	O	Cattle Feed	05.08.2024	30/09/2024	30/09/2024	There is no generation of waste water.
2	Usha Udyog	B-1, Focal Point, Khanna, Distt. Ludhiana	S	O	Cattle Feed	05.08.2024	30/09/2025	30/09/2025	There is no generation of waste water.
3	Shree Triveni Industries	B-10, Focal Point, Khanna, Ludhiana	S	O	Cattle Feed	05.08.2024	30/09/2027	30/09/2027	There is no generation of waste water.
4	Shree Ram Industries	B-16, Focal Point, Khanna, Distt Ludhiana	S	O	Cattle Feed	05.08.2024	30/09/2025	30/09/2025	There is no generation of waste water.
5	Satluj Industries	C-3-4, Focal Point, Khanna, Ludhiana	S	O	Cattle Feed	20.07.2024	30/09/2025	30/09/2025	There is no generation of waste water.
6	Satish Agrovet Pvt. Ltd.	B-8, FP, Khanna, Ludhiana	S	O	Cattle Feed & Soap Detergent	05.08.2024	30/09/2028	30/09/2028	There is no generation of waste water.
7	Saraswati Industries	D-11, Focal Point, Khanna	S	O	Cattle Feed	03.08.2024	30/09/2028	30/09/2028	There is no generation of waste water.
8	Sanjiv Oil & Fats (Formerly Sanjiv Agro Pvt Ltd)	C-15 & C-61, Focal Point, Khanna	S	O	Solvex Plant	03.08.2024	30/09/2027	30/09/2027	The industry has provided re-circulation system to re-circulate the entire treated trade effluent treated through ETP
9	Sanjiv industries	D-27/28, focal point, Khanna, Ludhiana	S	O	Cattle Feed	03.08.2024	30/09/2032	30/09/2032	There is no generation of waste water.
10	Sanjay Solvex Pvt Ltd.	B-3, B-4, B-5, B-6 & B-7, Focal Point, Khanna, Ludhiana	M	O	Solvex Plant	20.07.2024	30/09/2028	30/09/2028	The industry has provided re-circulation system to re-circulate the entire treated trade effluent treated through ETP

11	Saffron Rubber	D-64, Focal Point, Khanna	S	O	Misc	20.07.2024	30/09/2027	30/09/2027	There is no generation of waste water.
12	S.G. mechanical works	D-123, focal point, Khanna, Ludhiana	S	G	Mechanical Machines Manufacturing	03.08.2024	26/07/2026	26/07/2026	There is no generation of waste water.
13	Raj Mohan Industries Unit 2	(lessee Of Naresh Traders), Near Focal Point, Khanna, Ludhiana	S	O	Cattle Feed	05.08.2024	30/09/2029	30/09/2029	There is no generation of waste water.
14	Sohna Agro Industries	C-48, Focal Point, Khanna, Ludhiana	S	O	Steel Rolling Mill	05.08.2024	30/09/2023	30/09/2023	There is no generation of waste water.
15	R.P Machines	D-3, Focal Point, Khanna, Ludhiana.	S	O	Cupola Furnace( foundry unit)	20.07.2024	31/12/2028	31/12/2028	There is no generation of waste water.
16	Orien Engineering Works	B-13, Focal Point, Khanna, Ludhiana	S	G	Fabrication	05.08.2024	30/09/2026	30/09/2026	There is no generation of waste water.
17	Modern soap & oil mills	C-9, focal point, Khanna, Ludhiana	S	O	Cattle Feed	20.07.2024	30/09/2032	30/09/2032	There is no generation of waste water.
18	Markfed Vanaspati & Allied Industries	Focal Point, Khanna, Ludhiana	L	R	Vanaspati	05.08.2024	31/03/2026	31/03/2026	The industry has installed an ETP for the treatment of industrial wastewater and the same is being disposed off onto land for plantation.
19	Mangla industry	C-22, focal point, Khanna, Ludhiana	S	O	Cattle feed	05.08.2024	30/09/2026	30/09/2026	There is no generation of waste water.

20	M/s Goyal Steels	D-90-91, Focal Point, Khanna, Ludhiana	S	O	Cupola Furnace	03.08.2024	30/09/2028	30/09/2028	There is no generation of waste water.
21	M.K. & Sons	D-29, Focal Point, Khanna, Ludhiana	S	G	Mechanical Tools Dies And Punches	20.07.2024	30/09/2027	30/09/2027	There is no generation of waste water.
22	Kiran feed corporation	D-112, Focal Point, near godrej agrovot ltd., Khanna, Ludhiana	S	O	Cattle Feed	03.08.2024	30/09/2026	30/09/2026	There is no generation of waste water.
23	Kay Bee Industries (India)	D-44, Focal Point, Khanna	S	R	Electroplating	20.07.2024	30/06/2028	30/06/2028	The industry has made an agreement with M/s JBR Technology, Ludhiana for lifting of trade effluent generated from its operation.
24	Jeet Rai & Sons	D-17, Focal Point, Khanna, Ludhiana	S	O	Cattle Feed	20.07.2024	25/07/2034	25/07/2034	There is no generation of waste water.
25	Jeet Rai & Sons	D-12,13,125,126, Focal Point, Khanna	S	O	Cattle Feed	20.07.2024	30/09/2027	30/09/2027	There is no generation of waste water.
26	Jasbir Industries	D-4, Focal Point, Khanna, Ludhiana	S	R	Electroplating	05.08.2024	30/06/2027	30/06/2027	The industry has made an agreement with M/s JBR Technology, Ludhiana for lifting of trade effluent generated from its operation.
27	Jain Hans Paper & Mill Board Industries	C-52 & 53, Focal Point, Khanna, Ludhiana	S	G	Mill Board	05.08.2024	31/12/2024	NA	The industry has closed its operations.
28	Hari Om Agro Industries	Focal Point, Khanna, Ludhiana	S	O	Cattle Feed	05.08.2024	30/09/2025	30/09/2025	There is no generation of waste water.
29	Hans Industries	C-57, Focal Point, Khanna, Ludhiana	S	O	Cattle Feed	03.08.2024	30/09/2021	30/09/2021	There is no generation of waste water.
30	Gupta Steel Udyog Previously Charoen Pokhphand Food Pvt Ltd	Focal Point, Khanna, Ludhiana	S	O	Cattle Feed	05.08.2024	30/09/2025	30/09/2025	There is no generation of waste water.

31	Gopika Industries	C-58, Focal Point, Khanna, Ludhiana	S	O	Cattle Feed	05.08.2024	30/09/2025	30/09/2025	There is no generation of waste water.
32	Godrej Agrovet Ltd	C-41-46, Focal Point Khanna	M	O	Cattle Feed	05.08.2024	30/09/2026	30/09/2026	There is no generation of waste water.
33	Gaurav Steels	D-2, Focal Point, Khanna, Ludhiana	S	R	Pickling	20.07.2024	14/06/2029	14/06/2029	The industry has made an agreement with M/s JBR Technology, Ludhiana for lifting of trade effluent generated from its operation.
34	Galaxy Crumb India	D-61, Focal Point, Khanna	S	O	Misc	20.07.2024	30/09/2027	30/09/2027	There is no generation of waste water.
35	Gagan Industries	Focal Point, Khanna, Ludhiana.	S	O	Cattle Feed	05.08.2024	30/09/2025	30/09/2025	There is no generation of waste water.
36	Dev Steel Industries	B-2, Focal Point, Khanna, Ludhiana	S	R	Electroplating	05.08.2024	29-05-2029	NA	The industry is now complying with the provisions of the Water Act, 1974. Further, the industry has made an agreement with M/s JBR Technology, Ludhiana for lifting of trade effluent generated from its operation.
37	Davinder industries	D-7, focal point, Khanna, Ludhiana	S	R	Sewing Machine Parts	03.08.2024	09.05.2029	09.05.2029	The industry is now complying with the provisions of the Water Act, 1974. Further, the industry has made an agreement with M/s JBR Technology, Ludhiana for lifting of trade effluent generated from its operation.
38	Dashmesh Batteries & Metal Industries	D-96, Focal Point, Khanna, Ludhiana	S	R	Lead Smelting	05.08.2024	30/06/2024	30/06/2024	The industry has closed its operations.
39	Cheema Agrovet industries	D-95, focal point, Khanna, Ludhiana	S	O	Cattle Feed	03.08.2024	30/09/2025	30/09/2025	There is no generation of waste water.

40	Cheema Agro Industries	B-121, Focal Point, Khanna, Distt. Ludhiana	S	O	Cattle Feed	03.08.2024	06.08.2025	06.08.2025	There is no generation of waste water.
41	C.C.F. Industries	D-68, Focal Point, Khanna, Ludhiana	S	O	Cattle Feed	03.08.2024	30/09/2030	30/09/2031	There is no generation of waste water.
42	Bharat Agro Industries	D-116, Focal Point, Khanna	S	O	Cattle Feed	03.08.2024	30/09/2024	30/09/2024	There is no generation of waste water.
43	Avinash Industries	C-47, Focal Point, Khanna, Ludhiana	S	O	Cattle Feed	05.08.2024	30/09/2027	30/09/2027	There is no generation of waste water.
44	A-ONE Enterprises	D 40-41, Focal Point, Khanna	S	R	Pickling	20.07.2024	30/06/2025	30/06/2025	The industry has made an agreement with M/s JBR Technology, Ludhiana for lifting of trade effluent generated from its operation.
45	Anmol Industries	C-1 Focal Point, Khanna, Ludhiana	S	O	Cattle Feed	05.08.2024	30/09/2025	30/09/2025	There is no generation of waste water.
46	Amrit Agro Industries	D-114, Focal Point, Khanna	S	O	Induction furnace	05.08.2024	30/09/2026	30/09/2026	There is no generation of waste water.
47	Aman Feed Industries	E-2 & C-30, Focal Point, Khanna	S	O	Cattle Feed	05.08.2024	30/09/2025	30/09/2025	There is no generation of waste water.
48	AFI Agro Pvt Ltd.	A-1 Focal Point, Khanna	S	O	Cattle Feed	20.07.2024	30/09/2026	30/09/2026	There is no generation of waste water.
49	Aarti Agro Industries	C-21, Focal Point, Khanna	S	O	Cattle Feed	05.08.2024	30/09/2020	30/09/2020	The industry has closed its operations.

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ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ  
PUNJAB POLLUTION CONTROL BOARD



E-mail : ppcbzon2@ymail.com, Web: www.ppcb.gov.in

No. 921-22

REGISTERED

Dated : 11/6/24

To

1. The Executive Engineer-II,  
19 Himalya Marg, Udyog Bhawan,  
Sector 17-A,  
Chandigarh
2. The Executive Officer,  
Municipal Council,  
Khanna.

**Subject:** Proceedings of the personal hearing given by the Chairman of the Board for violation of the provisions of the Water (Prevention & Control of Pollution) Act, 1974 to The Executive Engineer-II, 18 Himalya Marg, Udyog Bhawan, Sector 17-A, Chandigarh and The Executive Officer, MC, Khanna on 15/05/2024.

The following were present:

**From the Board:**

- Er. Gurinder Singh Majithia, Member Secretary  
Er. Lavneet Kumar Dubey, Sr. Environmental Engineer  
Er. Navtresh Singla, EE, ZO-I, Patiala  
Er. Vijay Kumar, EE, RO, Fatehgarh Sahib

**From the MC :**

Sh. Charanjit Singh, EO

**From the PSEIC :**

No one attended the hearing.

The officers of the Board brought out that an application has been filed by Gen. Secretary Industrial Focal Point Welfare Association in the Hon'ble National Green Tribunal alleging that sewerage line was laid in Industrial Focal Point, Khanna, District Ludhiana in the year 2016. Industrial effluent is sent to man made big well erected near water supply line and from this well effluent is pumped out through submersible motors to main sewerage line of the city. However, the aforesaid effluent is overflowing causing damage to standing trees in the area concerned. Certain photographs have also been filed in the Hon'ble NGT to show that overflowed water is covering number of trees standing in the area concerned.

The Hon'ble NGT vide its orders dated 07.03.2024 has passed the following directions:

1. We find that a substantial question relating to environment due to implementation of Scheduled Enactments under NGT Act, 2010 has arisen but before taking any further action in the matter, we find it appropriate to obtain a factual report for which we constitute a Joint Committee comprising Punjab Pollution Control Board and District Magistrate, Ludhiana.
2. District Magistrate, Ludhiana shall be the nodal agency for coordination and compliance.
3. The said Committee shall visit the site, collect relevant information and submit factual report within two months.
4. Report shall be submitted by the said Committee by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

In compliance to the orders passed by the Hon'ble NGT, the site was visited by the AEE of Regional Office, Fatehgarh Sahib on 15.04.2024 and it was observed that an intermediate pumping

station (IPS) is provided near the water supply line. This station serves as a channel through which all domestic effluent from the focal point area is pumped to the main pumping station, situated approximately 500 meter away from the Sewage Treatment Plant (STP) of capacity 29 MLD in Village Bahu Majra, Khanna.

It was observed that the IPS was malfunctioning, resulting in the overflow of effluent and subsequent stagnation in the surrounding area. The effluent samples were also collected from the stagnated water near the water supply line and as per the analysis results the conc. of various parameters is beyond the permissible limits.

Due to the negligence of the Authorities, the intermediate pumping station (IPS) was not working properly. As a result, the area around the IPS experienced significant water stagnation, raising environmental and health concerns due to the potential risks associated with stagnant water.

The Authorities have failed to comply with the provisions of the Water (Prevention & Control of Pollution) Act, 1974 for the management of effluent generated in the focal point area. Thus, violating the said Act and causing pollution in the area.

Accordingly, show cause notice for violations of the provisions of the Water (Prevention & Control of Pollution) Act, 1974 have been issued to the Authorities with an opportunity of personal hearing before the Chairman of the Board on 15/05/2024.

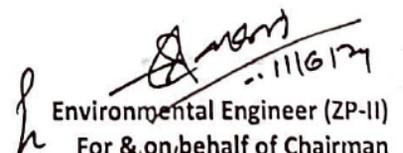
The representative of the MC, Khanna attended the hearing and stated that the tender for de-silting of the sewage line has already been floated by the PWSSB. The work shall be allotted to the successful bidder within one month. He further requested to drop the notice, as MC has already initiated the remedial action in the matter.

After hearing the officers of the Board and considering the facts submitted the representatives of the authorities the Chairman of the Board decided that:

1. The MC, Khanna shall remove the stagnation in the area around the intermediate pumping station (IPS) and shall shift the effluent collected to STP of capacity 29 MLD for treatment, within 10 days.
2. The MC, Khanna shall ensure that the de-silting of the sewer line be carried out well within time limits given in the tender documents (DNIT).
3. Environmental Engineer, Regional Office, Fatehgarh Sahib shall personally visit the intermediate pumping stations (IPS) site immediately after 10 days to verify the compliance of decision no. 1.

You are requested to ensure the compliance of hearing decisions within stipulated period and submit report at Regional Office.

Endst. No. 923

  
Environmental Engineer (ZP-II)  
For & on behalf of Chairman  
Dated 11/6/24

A copy of the above is forwarded to the Environmental Engineer, Punjab Pollution Control Board, Regional Office, Fatehgarh Sahib for information & necessary action and submit the report accordingly.

  
Environmental Engineer (ZP-II)  
For & on behalf of Chairman

POLLUTION CONTROL BOARD VATAVARAN BHAIVAN,  
NABHA ROAD, PATIALA  
WATER ANALYSIS REPORT

AEE (DOS)  
ਲਿਲ ਨਦੀ, ਭਾਕ  
ਫੈਚਗਰਹ  
ਦਿੱਲੀ  
15/7/24

1. Laboratory Sample No. E-735-736/H.O.Lab. Monitoring/2024-25
2. Name of Industry STP 29 MLD, Khanna
3. Name of Sample collecting Officer Er. Malkit Singh, AEE
4. Designation of authorizing Test Environmental Engineer, Regional Office, Fatehgarh Sahib
5. Type of Sample Grab
6. Date & Time of Sample collection 01.07.2024
7. Date & Time of Sample receipt in Lab. 02.07.2024
8. Period of Analysis 02.07.2024 to 09.07.2024
9. Test Methods As per relevant parts of IS:3025/IS:1622 & Methods of APHA

## Results

Sr. No.	Parameters	Inlet of STP	Outlet of STP	Prescribed Standard
1	pH	7.2	7.5	6.5-9.0
2	Total Suspended Solids mg/l	132	8	<100
3	Bio-chemical Oxygen Demand mg/l	102	BDL	30
4	Faecal Coliform MPN/100ml	1,10,000	BDL	< 1000

Remarks: The prescribed standards are as per notification no 188 dt 28.3.19. However, if any stringent/other standards have been imposed by the Board, the same shall prevail.

Note: BDL means Below Method Detection Limit.

---End of Report---

Enclst No: 17630-32

Scientific Officer  
Dt. 15/7/24

A copy of the above is forwarded to the:-

1. The Chief Environment Engineer, Punjab Pollution Control Board, Ludhiana.
2. The Senior Environment Engineer, Punjab Pollution Control Board, Zonal Office-II, Patiala.
- ✓ 3. The Environment Engineer, Punjab Pollution Control Board, Regional Office, Fatehgarh Sahib

Scientific Officer  
15/7/24

15/7/24